

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 132/BB/ 2017	-	For filing objections	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd., Vs Fortuna Urbanscape Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

N.K. Philip  
S. Raghunandan  
M.G. Manjappa  
Vivek B.S.  
Advocates  
(Joint Agents)

  
9986633098

MAYANNA D.L.  
ABHINAV S.  
(LAWYERS INC.)

FORTUNA URBANSCAPE  
PVT. LTD

  
9008175094

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time to file objections. List it on 16/01/2018.

  
**Member (T)**

  
**Member (J)**